

FIR No. 449/18
PS: Karol Bagh
U/s: 392/397/506/367/34 IPC
Lokesh Yadav @ Vishu Vs. State

26.06.2020

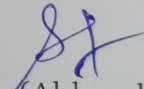
Fresh bail application u/s 439 Cr.PC received by way of assignment. It be checked and registered.

Ld. Presiding Officer is on training today.

Present: Sh. Virender Singh, Ld. Addl. PP for State. (Through V/C).
Sh. Pradeep Rana, Ld. Counsel for applicant/accused Lokesh Yadav
@ Vishu. (Through electronic mode).

This is an application u/s 439 Cr.PC moved on behalf of applicant/accused, seeking interim bail. Reply filed by the IO, stating that applicant/accused is involved in two other cases. IO seeks time to verify the medical documents of applicant's father. IO to verify the medical documents of applicant's father and file his report on next date.

Put up on 29.06.2020.


(Ahlmad)
26.06.2020